# Central Administrative Tribunal Madras Bench

## Dy 1783/2019 (OA 310/00207/2020)

# Dated Wednesday the 5th day of February Two Thousand Twenty

## PRESENT

Hon'ble Mr. P. Madhavan, Member (J) &
Hon'ble Mr. T. Jacob, Member (A)

D. Washington Soundararajan Postal Assistant Krishnagiri Head Post Office Krishnagiri – 635 001.

... Party-in-Person

#### Vs.

- 1. The Superintendent of Post Office Krishnagiri Division Krishnagiri 635 001.
- 2. The Superintendent of Post Office Dharmapuri Division, Dharmapuri.
- 3. Post Master General Western Region Coimbatore 641 002.
- 4. The Chief Postmaster General Tamil Nadu, Chennai.
- 5. The Superintendent of Post Office Salem West Division, Salem.
- 6. The General Manager Postal Accounts-Finance Chennai.
- 7. Assistant Director (VP) II & CPIO (Vigilance Petition Branch)
  Department of Posts

Ministry of Communication Government of India, New Delhi.

8. The Sr. Superintendent of Post Office Tirunelveli Division Palayamkottai, Tirunelveli – 627 002.

9. Central Information Commission Room No. 33, CIC Bhanwan Babba Gaganath Marge Munirka, New Delhi.

10. The Chief Judicial Magistrate Krishanagiri District Krishanagiri – 635 001.

... Respondents

### **ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was not present even on a single hearing date since the matter was initially posted for maintainability. Accordingly the matter was posted under the caption 'For Dismissal' to this day. It seems that the applicant is not interested in prosecuting the case. Accordingly the application is dismissed for default at the Dairy stage itself.

(T. Jacob) (P. Madhavan)
Member (A) 05.02.2020 Member(J)